Co-operative Movement in Rajasthan

1733. Shri Dhuleshwar Meena: Shri Ramachandra Ulaka:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

- (a) whether any loan or aid was given by the Centre to the Rajasthan Government during 1965-66 to gear up co-operative movement in that State; and
 - (b) if so, the details thereof?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shvam Dhar Misra): (a) and (b) Yes. Sir. A loan of Rs. 12.1 lakhs and a grant of Rs. 12.4 lakhs have so far been sanctioned through Cooperative Development National Corporation. Further assistance due on the basis of plan outlay will be sanctioned before the close of the financial year on receipt of details of anticipated expenditure from the State Government.

Wastage of Rice in polishing

1734. Shri Badshah Gupta: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state the proportion of rice wasted during the process of polishing?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): Under the Rice Milling Industry (Regulation & Licensing) Rules, 1959, the polishing to rice has to be restricted to 3-5 per cent. Polishing higher than as laid down in the above Rules may be deemed as wastage as the yield is correspondingly reduced to that extent. Since these provisions were not strictly enforced, the State Governments have been advised in September, 1965 by the Department of Food to restrict the polish to 4 per cent only in order to avoid any wastage by way of higher polish.

Foodgrain Procurement Scheme

1735. Shri P. C. Borooah;
Shri M. L. Dwivedi;
Shri Bhagwat Jha Azad;
Shri S. C. Samanta;
Shri Subodh Hansda;
Shri Sarjoo Pandey;

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

- (a) whether it is a fact that the foodgrain procurement scheme has run into difficulties in certain States like West Bengal;
 - (b) if so, in which States; and
- (c) in which States the procurement targets are not likely to be achieved and the estimated extent of shortfall?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) and (b). In Andhra Pradesh, Bihar, Kerala and Rajasthan some difficulty has been experienced with regard to some aspects of the procurement schemes, e.g., Levy on Producers.

(c) Procurement targets were not fixed. It is also too early to estimate the extent of shortfall in Procurement which may be caused on account of the difficulties being encountered, although some set back may be received in the procurement programme in the four States mentioned above. In view of the adverse seasonal conditions the procurement programme in Uttar Pradesh and Mysore may also be affected.

Imports of Foodgrains from U.S.A.

1736. Shri P. C. Berooah:
Shri P. R. Chakraverti:
Shri Basumatari;
Shri Indrajit Gupta:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether Government decided to